1	2	3	4	5
18.	Pondicherry	4573	3570	8143
19.	Punjab	38394	55354	93748
20.	Rajasthan	73620	54477	128097
21.	Tamilnadu	239770	160506	400276
22.	Tripura	13803	11967	25770
23.	Uttar Pradesh	232181	193537	425718
24.	West Bengal	359166	226092	585258
ALL INDIA TOTAL :		2246938	1821616	4068554

Statement II

Various development programmes included in the Fourth Five Year Plan in the fields of agriculture, industry, transport and communications, irrigation and power and social services which are expected to create more employment opportunities for the unemployed (including the educated), have been spelt out in detail in the Fourth Five Year Plan (1969-74) document.

Apart from the programmes included in the Fourth Five Year Plan, some special schemes designed for the benefit of the weaker sections of the society, particularly in the rural sector have also been taken up for creating increasing number of employment opportunities. The details of these schemes have been spelt out in the document "Towards Growth with Social Justice" distributed to the Honourable Members alongwith Budget papers for 1970-71. Some of the more important of these schemes are setting up of small farmers' development agencies ; schemes for marginal farmers and agricultural labour ; scheme for development of dry farming , rural works programmes ; area development schemes. Special emphasis is also being laid on the promotion of medium and small scale industries. A scheme for providing technical and managerial "know-how" as well as necessary credit through the State Bank of India, nationalised Banks and other institutions like the national Small Industries Corporation to technically qualified persons to come forward as enterpreneurs is being implemented.

More recently the Government have decided to sanction a crash programme for rural employment The programme (for which a sum of Rs 50 crores has been provided for the year, 1971-72) will be implemented forthwith This progiamme envisages employment of a minimum of 1,000 persons in each district of the country on works of an infra-structure nature

Necessary steps are also being taken for strengthening the career advice and vocational guidance programmes in universities and schools to channelise the youth into productive employment/self-employment. Simultaneously, the existing training programmes are being re-orgrnised and re-oriented with a view to making the persons with technical qualifications, particularly engineers and craftsmen, better equipped for self-employment and employment.

Interim Relief to Indians who lost Property in East Pakistan

142. DR. KARNI SINGH : Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state :

(a) whether many Indians who were staying in East Pakistan and doing business there had lost their properties during the last Indo-Pak Conflict as Government of Pakistan took over all their properties as enemy property ;

(b) if so, whether Government have decided to give interim relief to those persons who have since migrated to India from

Pakistan and if so, the extent of the interim relief sanctioned and given ; and

(c) the details of the measures taken or proposed to be taken to rehabilitate them ?

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

मध्य प्रदेश के देवास जिले के कंटाफोड़ ग्राम में टेलीफोन एक्सचेंज

143. **श्री फूल चन्द वर्मा** : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या देवास जिले (मध्य प्रदेश) के कंटाफोड़ ग्राम मे, उस क्षेत्र के लोगो को टेलीफोन सुविधा देने के उद्देश्य से, कोई सर्वेक्षण किया गया है ;

(ख) यदि हा तो कब ; और

(ग) क्या सरकार कंटाफोड़ ग्राम में टेलीफोन एक्सचेंज लगाने का काम चालू वित्तीय वर्ष 1970-71 में पूरा कर देगी ?

संचार मंत्री (श्री शेर सिंह) : (क). जी हाँ ।

(ख) 1969 के वर्ष के शुरू में । इस योजना की मंजूरी सितम्बर, 1970 में दी गई है ।

(ग) हो सकता है कि 1970-71 के वर्ष के दौरान कंटाफोड़ टेलीफोन एक्सचेंज लगाने का कार्य पूरा न हो सके । सामान की कुछ महत्वपूर्ण वस्तुएं जैसे कि ए० सी० एस० आर० तार और विद्युत संयंत्र की सप्लाई कम है ।

अखिल भारतीय कर्मचारी भविष्य निधि स्टाफ फेडरेशन का मांग पत्र

144. **श्री रामावतार शास्त्री** : क्या श्रम, रोजगार तथा पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अखिल भारतीय कर्मचारी भविष्य निधि स्टाफ फेडरेशन (आल इन्डिया एम्प्लाइज प्राविडेण्ट फण्ड स्टाफ फेडरेशन) ने सरकार को नौ-सूत्री मांग पत्र दिया है ;

(ख) यदि हा तो उसका ब्यौरा क्या है ;

(ग) क्या सरकारी अधिकारियों तथा फेडरेशन के प्रतिनिधियों के बीच समझौता कराने के लिए गत 5 फरवरी को रांची में वार्ता हुई थी ;

(घ) यदि हा, तो उसके क्या परिणाम निकले है ; और

(ङ.) उनकी मागो को पूरा करने के लिए सरकार का विचार क्या कार्यवाही करने का है तथा उनकी मागो के कब तक मान लिए जाने की सम्भावना है ?

श्रम, रोजगार तथा पुनर्वास मंत्री (श्री आर० के० खाडिलकर) : (क) और (ख). कर्मचारी भविष्य निधि का प्रशासन, कर्मचारी भविष्य निधि अधिनियम, 1952 के अन्तर्गत स्थापित न्यासियो के केन्द्रीय बोर्ड से सम्बन्ध रखता है और भारत सरकार का इससे सीधा सम्बन्ध नही है । भविष्य निधि प्राधिकारियो ने सूचित किया है कि अखिल भारतीय कर्मचारी भविष्य निधि कर्मचारी संघ ने न्यासियों के केन्द्रीय बोर्ड द्वारा विचार करने के लिए नौ मांग प्रस्तुत की है, जिनका ब्यौरा संलग्न विवरण में दिया गया है ।

(ग) जी नही ।

(घ) प्रश्न ही नहीं उठता ।